

Form.1**List of cases filed in e-filing during the month of January, 2025**

SI.No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada.	Krishna	--	--	--	--	--	--	--
2.	Special Judge for Trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	--	--	--	--	--	--	--

Form.2**List of cases in which e-payment of Court Fee was made during the month of January, 2025**

SI.No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada.	Krishna	--	--	--	--	--
2.	Special Judge for Trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	--	--	--	--	--

Form.3**List of cases in which Electronic Service of Process has taken place during the month of January, 2025**

SI.No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	--	--	--	--	--
2.	Special Judge for Trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	--	--	--	--	--

Form.4**List of total number of cases randomly allocated during the month of January, 2025**

SI.No	Court	District	Court Name	Court No.	Case Type	Case Count (No. of Cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	--	--	--	--
2.	Special Judge for Trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	Not Applicable			

Form.5**List of cases in which Hearing in Case Management was held during the month of January, 2025**

Sl.No	Court	District	Case No	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of case Management Hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	--	--	--	--	--
2	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	--	--	--	--	--

Form.6**Contested Commercial Cases disposed during the month of January, 2025**

Sl. No	Court	District	Case No	Petitioner Name vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for Disposal	Nature of disposal (Contested / Settled)	Date of execution of decree	No of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	CAOP 1 of 2024	BGR Energy Systems Ltd Vs A.P Power Generation Corporation Ltd & Ors	S.Rama Lakshmana Reddy Vs A.Sudhakara Rao	29.04.2024	No	20.01.2025	267	AFT	-	-	-
2	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Visakhapatnam	COS 16/2020	M/s. VRG Industries Private Limited Vs. ASREC (India Ltd) and another	Sri L. Venkateswarlu, Advocate for Plaintiff Vs. Sri Saibaba & Srinivas Advocates for Defendants	06.10.2020	No	03.01.2025	1550 days	Contested	-	-	U/Or.VII R.1 Sec. 26 of CPC

Sl. No	Court	District	Case No	Petitioner Name vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for Disposal	Nature of disposal (Contested / Settled)	Date of execution of decree	No of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
3	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Visakhapatnam	CAOP 4/2022	M/s. Gulf Oil Corporation (New GOCL) Vs. M/s. Jupiter Contech Private Limited and 6 others	Sri N. Srinivas, Advocate for Petitioner Vs. Sri G.Rama Chandra Rao, Advocate for R1, R2 R3 to R7 are Arbitrators	02.02.2022	No	09.01.2025	1072 days	Contested	-	-	U/sec.34 of Arb. & Con. Act
6	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	CAOP 2/2025	M/s. SRR Projects Pvt. Ltd Vs. M/s. Hindusthan Petroleum Corporation Ltd and another	Sri S.Srinivasa Murthy, Advocate for Petitioner Vs. Sri V. Ravindra Prasad, Advocate for R1, R2 is an Arbitrator	07.01.2025	Not Applicable	09.01.2025	02 days	Contested	-	-	U/sec.29 A of Arb. & Con. Act

Form.7**Summary of Commercial Cases during the month of January, 2025**

Sl.No	Court	District	Total number of cases pending on the 1 st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	96	5	1	100
2.	Special Judge for Trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	123	11	5	129

